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Hon. Mr Justice B.C. Saxena VC

Hon Mr K. Muthukumar AM

The list has been revised. No one appeared on behalf of the applicant. Shri N.B. Singh learned counsel for the respondents is present.

From the order sheet we find that on the last dates also no one appeared on behalf of the applicant. The OA is dismissed in default and for non prosecution.

Ar

AM

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VC